

Annexure – 7

Name of the corporate debtor: Yatin Steels India Private Limited; Date of commencement of Liquidation:09-12-2024; List of creditors as on: 07-02-2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Security Interest	Whether related party?						% of voting share in SCC, if Applicable
1	DCIT, Central Circle-7(1)		08/01/2025	-	-	Operational		No	0.0%	-	-	-	Liquidator had sought the soft copy of the claim over email and the delivery report of the hard copy and the same will be updated as and when received	
2	Assistant Commissioner Division-I, Mumbai Central Commissionerate, CGST & Central exise		01/05/2023	53,23,165.00	53,23,165.00	Operational		No	0.09%	-	-	-	Claim collated pursuant to the proviso of regulation 30 of IBBI (Liquidation Process) Regulations, 2016	
3	Additional Director General , Mumbai Zonal Unit, Mumbai			35,34,01,868.00	-	Operational		NA	0.00%	-	-	35,34,01,868.00		
4	Assistant Commissioner, Division-I, CGST, Mumabi Central Commissionerate		29/11/2024	2,94,56,87,633.00	-	Operational		NA	0.00%		2,94,56,87,633.00	-	Order passed on 18.11.2024 i.e.during moratorium	
Total				3,30,44,12,666.00	53,23,165.00				0.09%	-	-	2,94,56,87,633.00	35,34,01,868.00	